

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 4

IA(I.B.C)/ 2236(MB)2023 IN C.P. (IB)/1286(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **29.08.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Rivaaz Trade Ventures Private Limited

For FC : Adv. Ankit Lohia, Adv. Varun Nathani a/w Adv. Suchitra Valjee,
Adv. Rajvi Shah, Adv. Riya Vasa i/b Manilal Kher Ambalal & Co.

For CD : Sr. Adv. Shyam Kapadia, Adv. Petrushka Dasgupta, Adv.
Krishna Baruah, Adv. Mridul Yadav & Adv. Devdatta Uchil i/b
Link Legal

Section 7 of IBC

ORDER

For further hearing, **list on 02.09.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

RV